

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.149/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th October 2017, 10.30 A.M

Name of the Company	Shristi Infrastructure Development Corporation Ltd. -Versus- Shristi Hotel Pvt.ltd. & Ors		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PRATAP CHATTERJEE, Sr Adv
2. ABHROJIT MITRA, Sr Adv
3. DHIRENDRA NATH SHARMA, Adv
4. SOMASHO GHOSH, Adv
5. RATITA PABAN BISWAL, Adv

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[Signature]
26/10/17

1. RATNANKO BANERJEE (Sr. Adv)
2. JISHNU CHOUDHURY (Adv)
3. SHANEEN PARIKH (Adv)
4. SHOUNAK MITRA (Adv)
5. NIMMIT DIXIT (Adv)
6. ZULFIAR ALI (Adv)

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[Signature]
26/10/17

1. MR. JAYANTA KUMAR MITRA, SR. ADV
2. MR. GOPAL JAIN, SR ADV
3. MR. RANJAN BACHAWAT, SR. ADV
4. MR. SANJAY CHODIA, ADV
5. MR. RAVI KAPUR, ADV
6. MR. DEBNATH GHOSH, ADV
7. MS. ANSHIKA MISHRA, ADV
8. MS. PUBALI SINHA CHOWDHURY, ADV

Respondent
no. 2

Pubali Sinha
chowdhury
Advocate
26.10.17

P.T.O.

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 and 2 are present.

Heard the arguments of the applicant.

List the matter on 02/11/2017 for arguments of the respondents.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)